

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7028-7030/2023

M/S PHENIL SUGARS LIMITED

Appellant(s)

VERSUS

CO OPERATIVE CANE DEVELOPMENT SOCIETY LTD. & ORS. Respondent(s)

(IA No. 137453/2019 - EX-PARTE STAY

IA No. 121413/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 121416/2019 - EXEMPTION FROM FILING O.T.

IA No. 137456/2019 - EXEMPTION FROM FILING O.T.

IA No. 121412/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 7031-7033/2023 (III-A)

Date : 05-12-2023 These matters were called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYANFor Appellant(s) Mr. Sanjeev Kumar Singh, Adv.
Mr. Sajid Mohamed, Adv.
Mr. Kumar Dushyant Singh, AOR
Mr. Shighra Kumar, Adv.
Mr. Bhishm Pratap Singh, Adv.
Mr. Devansh Shekhar, Adv.
Ms. Subasri Jaganathan, Adv.
Mr. Utkarsh Yashvardhan, Adv.Mr. V.Giri, Sr. Adv.
Mr. Manish K. Bishnoi, AOR
Mr. Narinder K Verma, Adv.
Mr. Hitesh Lodwal, Adv.For Respondent(s) Mr. Rana Mukherjee, Sr. Adv.
Mr. Rohit K. Singh, AOR
Ms. Oindrila Sen, Adv.
Ms. Daisy Hannah, Adv.
Ms. Surabhi Guleria, Adv.
Mr. Samarth Mohanty, Adv.
Mr. Aviral Saxena, Adv.
Mr. Pritam Bishwas, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List in the last week of February, 2024.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS(MALEKAR NAGARAJ)
COURT MASTER (NSH)

